

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.3253 of 2021**

Ajay Kumar Mitra Petitioner
Versus
The State of Jharkhand & Ors. Respondents

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Ankit Kumar, Advocate
For the Res. Nos.1 to 5 : Mr. Mohan Kr. Dubey, A.C. to A.G.

02/07.09.2021 The present writ petition is taken up today through Video conferencing.

When the present writ petition was taken up on first call, prayer for pass over was made on behalf of Mr. R.S. Mazumdar, learned senior counsel for the petitioner on the ground that he was on legs in some other Court. Similar prayer is also made when the case is taken up on second call.

Put up this case under the appropriate heading in the next week.

In the meantime, learned counsel for the petitioner shall remove the remaining defects as pointed out by the office.

(Rajesh Shankar, J.)

Rohit